

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P No. 23/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Yamuna Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME           | DESIGNATION | SIGNATURE                                                                           |
|--------|----------------|-------------|-------------------------------------------------------------------------------------|
| 11     | Harmanet Fille | Adm         |  |

Common Order

TCSP 17/230-232/NCLT/MB//MAH/2017  
TCSP 18/230-232/NCLT/MB//MAH/2017  
TCSP 19/230-232/NCLT/MB//MAH/2017  
TCSP 20/230-232/NCLT/MB//MAH/2017  
TCSP 21/230-232/NCLT/MB//MAH/2017  
TCSP 22/230-232/NCLT/MB//MAH/2017  
TCSP 23/230-232/NCLT/MB//MAH/2017  
TCSP 24/230-232/NCLT/MB//MAH/2017  
TCSP 25/230-232/NCLT/MB//MAH/2017  
TCSP 26/230-232/NCLT/MB//MAH/2017  
TCSP 27/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter to 8.6.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)